## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CAA-256(PB)/2017

IN THE MATTER OF:

M/s Aster Hotels & Resorts Pvt. Ltd.

APPLICANT / PETITIONER

With

M/s Lemon Tree Hotel Ltd.

RESPONDENT

SECTION:

**Under Section 230-232** 

Order delivered on 13.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. Saurabh Kalia, Advocate Mr. Palash Aggarwal, Advocate Ms. Samridhi Gogia, Advocate

## ORDER

Learned Counsel for the Petitioner is present. The petitioner is directed to file an affidavit in relation to the notices required to be sent to Sectoral Regulators as may be applicable to the respective companies. A weeks' time is granted for the said purpose.

Post the matter on 25th September 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)